

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 123(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY: Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. SAURABH KALIA	KALIA	} ADU RESPONDENT NO.4.	Jamsaidli
2.	MS. SAMRIDHI GOGIA	GOGIA		

For Petitioner →

- ① Sh. Chetan Sharma  
Sr. Advocate
- ② Sh. A. K. Bajpai  
Advocate
- ③ Amit Gupta Advocate
- ④ Siddhant Gupta Adv
- ⑤ Udit Grover Adv.

1.) Mr. P. Nagesh - Adv. for Respondent No. 1-3, 7 & 8 P. Org

P.T.O.

ORDER

The matter has been called twice, the arguing counsel for the respondent has not been able to appear.

List again on 22.02.2017.

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(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

-sq-

(R. VARADHARAJAN)  
MEMBER (J)